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**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 1st December, 2017 and the said assent is hereby first published on the 2nd December, 2017 in the Telangana Gazette for general information:—

ACT No. 30 OF 2017.

**AN ACT FURTHER TO AMEND THE TELANGANA
OFFICIAL LANGUAGES ACT, 1966.**

Be it enacted by the Legislature of the State of Telangana in the Sixty-eighth Year of the Republic of India, as follows,—

1. (1) This Act may be called the Telangana Official Languages (Amendment) Act, 2017.

(2) It shall come into force on such date as the State Government may, by notification in the Telangana Gazette, appoint.

Short title
and
commence-
ment.

A-253

[1]

Amend-
ment of
section 2.
Act No.9
of 1966.

2. In the Telangana Official Languages Act, 1966, for section 2 along with proviso there under and the marginal heading thereto, the following section shall be substituted, namely,-

“Official
Languages
of the State

2. In the whole of the State of Telangana,-

(a) The Telugu Language shall be the Official Language; and

(b) the Urdu Language shall be the Second Official Language.”.

V. NIRANJAN RAO,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.